

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF GEW ASIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	GEW ASIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/02/2006
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U99999MH2006PTC159854
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE PERSON	K S Aiyar & Co, F-7, Laxmi Mills, Shakti Mills Lane, (Off Dr. E Moses Road), Mahalaxmi, Mumbai-400011
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11 March 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Subodh Balkrishna Gokhale 1, Samruddhi, A/48, Gokuldham, Goregaon East, Mumbai-400063 Email: ipsubodhgokhale@gmail.com Mobile No: 9821126363 Registration No: IBBI/IPA-002/IP-N00317/2017-18/10922
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11 April 2020

Notice is hereby given that GEW Asia Private Limited has commenced Voluntary Liquidation on 11 March 2020.

The stakeholders of GEW Asia Private Limited are hereby called upon to submit a proof of their claims, on or before 11 April 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 12 March 2020

Place: Mumbai


Subodh Balkrishna Gokhale
Liquidator